

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Comp. App. (AT) No. 253 of 2019 &
I.A. No. 1516 of 2020**

IN THE MATTER OF:

Sigmalon Equipment Pvt. Ltd. & Ors.

...Appellant

Versus

Vinod Kumar

...Respondent

Present:

**For Appellant: Mr. Saswat Pattnaik and Mr. Raj Shekhar Rao,
Advocates.**

For Respondent: Mr. Sunil Sharma, Advocate.

**O R D E R
(Through Virtual Mode)**

26.08.2020: Due to some technical problem learned counsel for respondent cannot login. In view of the same matter is adjourned.

List the matter 'for hearing' on **16th September, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

am/gc